

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.01.2021

ORDER NO. 04 of 2021


Hon'ble President is pleased to partially modify the roster order no. 102 of 2020 for CESTAT, Chandigarh for 22.01.2021 at 2:30 p.m. as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. Ashok Jindal, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	On 22.01.2021 at 2:30 p.m.	All SVLDR Scheme Cases

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/Asst. Registrar/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar